

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation)*  
*Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GOPISHA HOLDINGS PRIVATE LIMITED**

|          |                                                                                              |                                                                                                                                                                                                                                            |
|----------|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>1</b> | Name of corporate person                                                                     | GOPISHA HOLDINGS PRIVATE LIMITED                                                                                                                                                                                                           |
| <b>2</b> | Date of incorporation of corporate person                                                    | 12th August, 1999                                                                                                                                                                                                                          |
| <b>3</b> | Authority under which corporate person is incorporated/registered                            | The Registrar of Companies-Mumbai                                                                                                                                                                                                          |
| <b>4</b> | Corporate identity number / limited liability identity number of corporate person            | U67190MH1999PTC121264                                                                                                                                                                                                                      |
| <b>5</b> | Address of the registered office and principal office (if any) of corporate person           | 105/106 Stellar Tower Lokhandwala Complex Andheri-W Mumbai MH 400053                                                                                                                                                                       |
| <b>6</b> | Liquidation commencement date of corporate person                                            | 01 <sup>st</sup> March, 2022                                                                                                                                                                                                               |
| <b>7</b> | Name, address, email address, telephone Number and the registration number of the liquidator | Ms. Kala Agarwal.<br>IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734<br>Address: 801, Embassy Centre, Jamnalal Bajaj Road, Nariman Point, Mumbai-400021.<br>E-mail: pckalaagarwal@gmail.com<br>Mobile: 07021597117 / 9819888185 |
| <b>8</b> | Last date for submission of claims                                                           | 30 <sup>th</sup> March, 2022                                                                                                                                                                                                               |

Notice is hereby given that the Gopisha Holdings Private Limited has commenced voluntary liquidation on 01<sup>st</sup> March, 2022.

The stakeholders of Gopisha Holdings Private Limited are hereby called upon to submit a proof of their claims, on or before 30<sup>th</sup> March, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Kala Agarwal.**

IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734

Date: 02<sup>nd</sup> March, 2022

Place: Mumbai